

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. NO. 350/306/2016
O.A. NO. 350/613/2012

Dated : 22.11.2017

Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Maju Miah

..... Applicant

-Versus-

Indian Council of Agricultural Research

..... Respondents.

For the applicant : Mr. Md. Jakir Hossain Choudhury, Counsel

For the respondents : Mr. N. Chatterjee, Counsel

ORDER (Oral)

Bidisha Banerjee, Judicial Member

Heard both sides.

2. Ld. Counsel for the respondents is directed to disclose RR for Group-D Staff.

The M.A. is allowed. O.A. is restored for final hearing.

3. List this O.A. on 12.01.2018 for final hearing.

(Jaya Das Gupta)
Member (A)

(Bidisha Banerjee)
Member (J)

drh